

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 6th July, 2023

NO.HC.VII-56/2020/6213/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Grade-I Judicial Officers of Assam Judicial Service to attend 1 (one) day "***Refresher Training Programme***" scheduled to be held on **22-07-2023** from **10:00 a.m. to 03:30 p.m.** at the Judicial Academy, Assam.

SL. No.	Name	Designation and Present place of posting
1.	Shri Aditya Hazarika	District and Sessions Judge, Hojai
2.	Shri Debasish Bhattacharjee	Principal Judge, Family Court, Nalbari
3.	Smti. Suchandra Bhattacharjee	Principle Judge, Family Court, Dhubri
4.	Smti. Mallika Dutta	Member, MACT, Kamrup, Amingaon
5.	Smti. Nirmali Talukdar	District and Sessions Judge, Kokrajhar
6.	Smti. Moushumi De	District & Sessions Judge, Bongaigaon
7.	Shri Pijush Pratim Bairagi	Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati
8.	Smti. Rubina Sarmah	Addl. Sessions Judge-cum-Special Judge, POCSO, Golaghat
9.	Shri Kalyanjit Saikia	Additional District and Sessions Judge, Bijni
10.	Smti. Angjeeta Mahanta	Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon
11.	Shri Jaspal Singh	Addl. District and Sessions Judge, FTC, North Lakhimpur
12.	Shri Subhrangsu Dhar	Addl. District and Sessions Judge, Dibrugarh
13.	Smti. Munmun B. Sarma	Addl. Sessions Judge-cum-Special Judge, POCSO, Amingaon
14.	Shri Subhabrata Dutta	Addl. District and Sessions Judge, Goalpara
15.	Shri Sujit Kumar Ghosh	Addl. District & Sessions Judge(FTC) No. 3, Kamrup (M)
16.	Smti. Farhana Sultana	Addl. District and Sessions Judge, Nalbari

SL. No.	Name	Designation and Present place of posting
17.	Shri Nityananda Talukdar	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
18.	Smti. Rashmita Das	Addl. Sessions Judge-cum-Special Judge, POCSO, North Lakhimpur
19.	Shri Joydev Koch	Addl. District and Sessions Judge, FTC, Kokrajhar
20.	Smti. Gitali Rabha	Addl. District and Sessions Judge, No.1, Nagaon
21.	Smti. Tasfia Hussain	Addl. District and Sessions Judge, Silchar, Cachar
22.	Shri Yusuf Azaz	Addl. District and Sessions Judge, Barpeta
23.	Smti. Nazmee Ayysha Ahmed	Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar
24.	Dr. Mahmud Hussain Barbhuiya	Addl. District and Sessions Judge, Hailakandi
25.	Shri Anil Kumar Basfor	Addl. District and Sessions Judge, FTC, Rangia
26.	Shri Anurag Jintoo Borah	Addl. District and Sessions Judge, Jorhat
27.	Shri Debashish Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Barpeta
28.	Shri Rajesh Kumar Todi	Addl. District and Sessions Judge, FTC, Margherita
29.	Shri Syed Burhanur Rahman	Addl. District and Sessions Judge, FTC, Dhubri
30.	Shri Sushil Kumar Kabra	Addl. District and Sessions Judge, FTC, Dibrugarh
31.	Shri Bhupen Kumar Nath	Addl. District and Sessions Judge, FTC, Abhayapuri
32.	Smti Ipsita Borthakur	Addl. Sessions Judge-cum-Special Judge, POCSO, Nagaon
33.	Shri Nisanta Goswami	Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur
34.	Shri Narayan Kuri	Addl. District and Sessions Judge, FTC, Barpeta
35.	Smti. Tripti Ari	Addl. District and Sessions Judge, FTC, Karimganj
36.	Smti. Chitra Rani Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Tinsukia
37.	Shri Nilkamal Das	Addl. District and Sessions Judge, No.2, Nagaon
38.	Smti. Rini Bharali	Addl. District and Sessions Judge, FTC, Karbi Anglong, Diphu
39.	Shri Jayanta Kumar Das	Addl. District and Sessions Judge, FTC, Tinsukia
40.	Shri Narayan Upadhyaya	Addl. District and Sessions Judge, FTC,

SL. No.	Name	Designation and Present place of posting
		Cachar, Silchar
41.	Shri Ranju Medhi	Addl. District and Sessions Judge, Sonitpur, Tezpur
42.	Smti. Manju Bordoloi	Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati
43.	Shri Mridul Kumar Saikia	Addl. District and Sessions Judge, FTC, Sivasagar
44.	Shri Kumud Chandra Boro	Addl. District and Sessions Judge, No.3, Nagaon
45.	Smti. Sabeena Mazumdar	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
46.	Shri Mukul Chetia	Addl. District and Sessions Judge, Bilasipara
47.	Smti. Ranjita Agarwalla	Addl. District and Sessions Judge, Udalguri
48.	Shri Abhijeet Kumar Baruah	Addl. District and Sessions Judge, Kamrup, Guwahati

The nominated Officers are requested to report at the venue **(Judicial Academy, Assam)** on **22-07-2023 at 09:30 A.M.** for the aforesaid training programme.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-56/2020/ 6214-6227 /A **Dated: 06-07-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. **The District and Sessions Judges,**

Barpeta / Bongaigaon / Cachar / Chirang / Darrang / Dhubri / Dibrugarh / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup /

Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Morigaon / Nagaon /
Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri

(He/She is requested to inform all the nominated Judicial Officers under his/her control to attend the training accordingly)

6. The Principal Judge, Family Court,
Nalbari / Dhubri

7. The nominated Judicial Officers.

- a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **12-07-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tampan
06.07.23
REGISTRAR (JUDICIAL)